

**Compulsory installation of solar heating systems and solar panels**

1582. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether, in view of a huge potential of solar energy, Government proposes to make it compulsory for all new constructions to compulsorily install solar heating systems and solar panels; and

(b) if so, the details in this regard?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Model regulation / bye-laws for installation of solar assisted water heating systems in functional buildings were circulated by the Ministry of Urban Development to all States/Union Territories with a view to make installation of these systems mandatory in certain categories of buildings. Based on this, so far 21 States have issued necessary orders to their Urban Local Bodies, and 90 Municipal Corporations/Municipal Committees/Development Authorities in eight States have amended their building bye-laws or are implementing the orders in this regard.

**Support from foreign institutions for renewable energy programme**

1583. SHRI SYED AZEEZ PASHA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether some foreign institutions are supporting the Renewable energy programme in the country;

(b) if so, the details thereof along with the kind of loan assistance being given to encourage wind mills in the country;

(c) the States and Union Territories which have potential, landscape and wind velocity for the wind mills; and

(d) the total number of wind mills functioning in the country at present, State-wise?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Yes, Sir. Riso, National Laboratory, Denmark has provided technical support to Centre for Wind Energy Technology (C-WET), Chennai, an autonomous institution under Ministry in preparation of